

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 446/2016

IN THE MATTER OF:

Subh Builders Private Limited

.....Petitioner

SECTION : UNDER SECTION 560(6) of the Companies Act

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

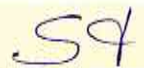
For the Petitioner(s) : Shri Satinder Singh Bawa, Advocate

For the Respondent(s) : Shri Praveen Kumar Jain, Advocate
Shri Manish Rai, Company Prosecutor

ORDER

Registrar of Companies is directed to be personally present along with the original record of this case on the next date of hearing.

List on 26.07.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

18.07.2017
Vineet